

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4177

ANSWERED ON:20.04.2000

HIKE IN PRICES OF EATABLES

RAJ NARAIN PASSI;RAVI PRAKASH VERMA;REENA CHOUDHARY

Will the Minister of RAILWAYS be pleased to state:

(a) whether there has been 12 per cent hike in the prices of eatables at New Delhi Railway Station;

(b) if so, whether 12 per cent hiked licence fee is being charged from the concerned contractors where the price hike has been effected; and

(c) if so, the details of hike effected in the licence fee of the contractors, the prices of eatables and the prices of fresh fruits/juice at the New Delhi Railway Station from July, 1999 to February 2000 ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI DIGVIJAY SINGH)

(a) No, Sir..

(b) & (c) Yes, Sir. Railways charge a percentage on sales turnover as licence fee from catering/vending licencees. This percentage charge had not been revised since 1987 when it was fixed at the rate of 3 to 5% of sales turnover. However, during this period selling price of eatables have been revised from time to time. The price of eatables and fresh fruits/ fruit juice are fixed by the Zonal Railway based on local market conditions.